

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1248/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: Ad Street
V/s.
Percept Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Madhukar Gadgil	Petitioner	<u>Madhukar</u>

ORDER

T.C.P. No. 1248/I&BPC/NCLT/MB/MAH/2017

1. The Learned Representative from the side of the Operational Creditor is present.
2. Form No. 5 dated 26.07.2017 is on record for the debt amount of Rs. 15,60,337/-.
3. Certain compliances as prescribed under section 9 is yet to be made.
4. The name of the IRP is to be proposed.
5. The Petitioner is directed to serve a Notice intimating the next date of hearing to the Debtor.
6. Adjourned to **23rd August, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
03.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)